

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR
JABALPUR

Original Application No. 87 of 2005

Jabalpur, this the 10th day of February, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

L.K. Mungre, aged 62 years,
S/o. Shri Yaswant Mungre,
R/o. Shalimar Malwa Enclave,
Opposite Swagat Garden, A.B. Road,
Indore (MP). Applicant

(By Advocate – Shri H.R. Bharti)

V e r s u s

1. Union of India, through Secretary (Estt.),
Ministry of Railways, Rail Bhawan,
New Delhi.
2. The General Manager, Western Railway,
Ratlam (MP).
3. Divisional Railway Manager,
Western Railway, Jabalpur (MP).
4. Divisional Accounts Officer,
Western Railway, Ratlam (MP). Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman –

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, this Original Application is dismissed as withdrawn with liberty to the applicant to approach this Tribunal if he still feels aggrieved and so advised.

(Madan Mohan)
Judicial Member

"SA"

(M.P. Singh)
Vice Chairman